NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/580/(IB)/2017

NAME OF THE PETITIONER(S)

: SUGESAN TRANSPORT PVT LTD

NAME OF THE RESPONDENT(S)

: TECH SHARP ENGINEERS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Mahader Viswanalhan

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner is directed to send private notice to the respondent alongwith copy of petition and file proof of service by way of an affidavit by the next date of hearing. Put up on 19.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

Coursel for pelities ner

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